## THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)

## **NOTIFICATION NO. 21**

Dated Guwahati, the 4<sup>th</sup> April, 2025

In partial modification of this Registry's earlier Notification No. 53 dated 08.08.2024 (at SI. No. 46 of the Consolidated list of Committees), the Hon'ble High Court is pleased to rename the existing Committee for re-examining the Gauhati High Court Rules, 1967 as "Committee for Re-examining the Gauhati High Court Rules, 1954" with the following existing members:-

Name of the	Name of Hon'ble Judges/ Members	Secretary
Committee		Secretary
Committee for Re- examining the Gauhati High Court Rules, 1954	<ol> <li>Hon'ble Mr. Justice Kalyan Rai Surana</li> <li>Hon'ble Mr. Justice Devashis Baruah</li> <li>Hon'ble Mr. Justice Arun Dev         Choudhury</li> <li>Hon'ble Mr. Justice N. Unni Krishnan         Nair</li> <li>The President, Gauhati High Court Bar         Association or his designated delegate</li> <li>The President, Gauhati High Court         Advocates' Association or his         designated delegate</li> <li>Secretary, Legislative Department,         Government of Assam</li> <li>Mr. R. A. Tapadar, Judicial Officer         (Grade-I)     </li> <li>(Mr. R. A. Tapadar shall assist the Committee         and coordinate with Smti Geetanjali Das         Saikia, Secretary to the Government of         Assam, Legislative Department.)</li> </ol>	Registrar (Judicial) to be assisted by Joint Registrar (Judicial)

This notification will come into force with immediate effect.

By order,

Sd/- Raktim Duarah

REGISTRAR GENERAL

Memo No. HC. III-06/2021/1411-1436/G, Dated the 4<sup>th</sup> April, 2025. Copy to:-

- 1. The Registrar (Vig./Admin./Judl./Estt.), Gauhati High Court, Guwahati.
- 2. The Registrar, Gauhati High Court, Kohima Bench/Aizawl Bench/Itanagar Permanent Bench.

- 3. Smti Geetanjali Das Saikia. Secretary to the Government of Assam, Legislative Department, Dispur, Guwahati.
- 4. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
- 5. Mr. R. A. Tapadar, District & Sessions Judge, Golaghat, Assam.
- 6. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. Guwahati.
- 7. The President, Gauhati High Court Bar Association, Guwahati.
- 8. The President, Gauhati High Court Advocates' Association, Guwahati.
- 9. The Joint Registrar (\_\_\_\_\_\_\_\_\_), Gauhati High Court, Guwahati.
- 10. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. Guwahati.
- 11. The Deputy Registrar (\_\_\_\_\_\_\_\_), Gauhati High Court, Guwahati.
- 13. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
- 14. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
- 15. The P.S. to Hon'ble Mr. Justice Kalyan Rai Surana, Gauhati High Court, Guwahati.
- 16. The P.S. to Hon'ble Mr. Justice Devashis Baruah, Gauhati High Court, Guwahati.
- 17. The P.S. to Hon'ble Mr. Justice Arun Dev Choudhury, Gauhati High Court, Guwahati.
- 18. The P.S. to Hon'ble Mr. Justice N. Unni Krishnan Nair, Gauhati High Court, Guwahati.
- 19. The P.S. to Hon'ble Mr. /Mrs. Justice \_\_\_\_\_\_\_, Gauhati High Court, Guwahati.
- 20. The Project Manager, Gauhati High Court, Guwahati. He is requested to upload this Notification in the website of the Gauhati High Court.
- 21. The Court Manager, Gauhati High Court, Guwahati.
- 22. The AO (J), \_\_\_\_\_, Section, Gauhati High Court, Guwahati.
- 23. The Court Officer Nos. 1 & 2, Gauhati High Court, Guwahati.
- 24. The Court Master, Court No. \_\_\_\_\_, Gauhati High Court, Guwahati.
- 25. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
- 26. The Gauhati High Court Notice Boards.

REGISTRAR GENERAL

July 2025